## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 07.11.2020 NOTICE

## Take notice that the following matter listed on 09.11.2020 in the Court-III at 10:25 AM will be taken up at 01:55 PM before the same Court.

## For Judgment

| S.<br>No. | Case No.                          | Name of the parties  | Counsel for<br>Appellants | Counsel for<br>Respondents |
|-----------|-----------------------------------|--|---------------------------|----------------------------|
| 1.        | Comp. App. (AT)<br>No. 39 of 2020 | Akhil R Kothakota & Ors.<br>Vs.<br>Tierra Farm Assets Company Pvt.<br>Ltd. | Aditya Verma              |                            |

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar